

Four units have been registered with the DGTD during 1981-83 and one Industrial Licence has been issued in 1983 for Gaya district. Further, according to the "Action Plan" prepared by the District Industries Centre, there are two large/medium industries in the district.

(c) There is no proposal presently under consideration of the Planning Commission for setting up of any large and medium industrial unit in Gaya district of Bihar in the Central Public Sector.

**'Rhesus Macaques in the Country'**

4067. SHRI R.P. GAEKWAD : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the number of rhesus macaques in the country has considerably declined ; and if so, the details thereof ;

(b) whether the population census of the rhesus macaques and the langurs has been made by Government ; and

(c) the steps proposed by Government to restrict the trapping and also for conservation of the rhesus population ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : (a) and (b) No census of Langurs and Rhesus macaques on a country-wide basis has been conducted so far. However, on the basis of observations and some localised counting it can be said that the total population of these species has declined over the years.

(c) Both the species are included in Schedule II of the Wild Life (Protection) Act 1972, thereby providing legal protection from hunting and commercial exploitation. Export is totally banned since 1977-78.

**Setting up a Township at Hyderabad to Attract Indian Scientists Working Abroad**

4068. SHRI G. BHOOPATHY : Will the PRIME MINISTER be pleased to state :

(a) whether Government of Andhra Pradesh have written to Government of India on 27 August, 1983 about Government of India's decision to set up a township to attract Indian Scientists working abroad and requesting the Union Government to give due consideration to the claim for locating this project at Hyderabad, Andhra Pradesh ; and

(b) if so, the action Union Government have taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) and (b) A Feasibility Report to establish a Technology Enterprises City in Hyderabad had been received for examination. The Report envisages financial contribution by the Government by way of grants and loans. There is no scheme of the Government of India to provide financial contribution by way of grants and loans for setting up townships where manufacturing activities would be undertaken by non-resident Indians. Any financial assistance in this regard is to be arranged by the entrepreneurs themselves from the financial institutions. A set of incentives are, however, available to non-resident Indians for starting manufacturing units in the country and these can be availed of by Indian scientists working abroad and desirous of setting up any units. Assistance in providing information and arranging meetings with Government Departments and agencies is being given by the Government of India to such Scientists ; Government of India have conveyed these to Andhra Pradesh Government.